

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 14-01-2019

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.224 of 2016 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenava Nala Sangam, Rep.,by its President M.R.Thiyagarajan, Chennai – 600 013 <b>Vs</b> The Chief Secretary, Government of Tamil Nadu, Secretariat, Chennai and 6 others	M/s. K.Mageshwaran <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1,R2,R3 & R5 M/s.H.Yasmeen Ali for R4 & R6 M/s.D.Edwin Yovanraj for R7	18-02-2019
2	Application No. 01 of 2017(SZ)	R.L.Srinivasan Chennai <b>Vs</b> Union of India Through the Secretary, MoEF & CC, New Delhi And 4 others	M/s.Ritwick Dutta <b>Counsel for Applicant</b>  M/s. Me.Saraswathy for R1 M/s. H.Yasmeen Ali for R2 M/s. E.Manoharan for R4	18-02-2019
3	Application No.164 of 2017 (SZ)	M.Dhamotharan Tiruppur <b>Vs</b> The Secretary to Government Environment & Forest Department, Government of Tamil Nadu, Secretariat, Chennai And 5 others	M/s. Taaur Associates <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1, R2, R4 , R5 M/s. Rita Chandrasekar for R3 M/s. Srinivas for R6	18-02-2019

4	Appeal No.46 of 2016(SZ)	Uma Maheshwar Dahagama, Telengana. <b>Vs</b> Union of India, Through the Secretary, MoEF & CC, New Delhi & 2 others	M/s.A.Yogeshwaran <b>Counsel for Appellant</b>  M/s. Syed Nurullah Sheriff for R1 M/s. T.Sai krishnan for R2 M/s. King & Patridge for R3	<b>18-02-2019</b>
5	Appeal No.18 of 2017 (SZ)	C.H.Balamohan Pondicherry <b>Vs</b> The Union of India Rep.,by its Secretary to the Government, The Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s.Yogeshwaran <b>Counsel for Appellant</b>  M/s.Syed Nurullah Sheriff for R1 & R2 M/s. E.Manoharan for R3	<b>18-02-2019</b>

## Court – 2

SI. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
6	Application No.71 of 2017 (SZ)	Thomas Rodrigues, And others <b>Vs</b> The Deputy Commissioner, Manipal Karnataka State And 14 others	M/s. Thilaknarayan <b>Counsel for Applicant</b>  M/s. Devraj Ashok for R1 to R7, R9 to R14	<b>18-02-2019</b>
7	Application No.157 of 2016(SZ)	Marvel River View County Owner's Welfare Association, Rep by its Secretary, Manapakkam,Chennai <b>Vs</b>  The Chairman,	Mr.A.Krishnamurthy <b>Party in Person</b>  M/s.S.Venkatesan for R1 & R6 M/s. E.Manoharan for R2,R3 & R7	<b>18-02-2019</b>

		Airport Authority of India, New Delhi and 7 others	M/s.Me.Sarashwathy for R4 & R5 M/s. H.Yasmeen Ali for R8	
8	Application No.215 of 2015(SZ)	I.K.Biju, Kozhikode. <b>Vs</b> State of Kerala Rep. by its Chief Secretary, Secretariat, Thiruvananthapuram and 10 others	M/s. Rajan Vishnuraj <b>Counsel for Applicant</b>  M/s. E.K.Kumaresan for R1,R3,R5,R8,R9 & R11 M/s. Kingston Jerold for R2 M/s.Vidya lakshmi for R4 & R6 M/s.M.R.Gokul Krishnan for R7 M/s.T.N.C.Kaushik for R10	<b>18-02-2019</b>
9	Application No.179 of 2017(SZ)	Solve Plastic Products Pvt Ltd., Rep.,by Managing Director, Shencotta, Tirunelvali District, Tamil Nadu <b>Vs</b> Chairman Tamil Nadu Pollution Control Board Chennai and 4 others	M/s. Rema Smrithi VK <b>Counsel for Applicant</b>  M/s. H.Yasmeen Ali for R1,R2 M/s. E.Manoharan for R3,R4	<b>18-02-2019</b>

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Registrar